

(c) whether the U. K. Government has been told to ask Hong Kong administration to modify customs tariffs;

(d) if so, the reaction of the Hong Kong authorities with regard to the discrimination between two commonwealth countries;

(e) the extent to which India's exports of textiles and other goods to that country are likely to suffer as a result of this scheme; and

(f) the further steps Government propose to take in this connection ?

THE MINISTER OF FOREIGN TRADE AND SUPPLY (SHRI B. R. BHAGAT) : (a) Yes, Sir.

(b) The decision of the British Government has come as a disappointment to us.

(c) and (d). The matter is under discussion with the Government of U. K.

(e) It is too early to isolate and estimate quantitatively the precise effect of the Import Deposit Scheme on our Exports to U. K. Every effort is being made to ensure that in consequence Indian exports to the United Kingdom do not suffer any material injury.

The Reserve Bank of India has extended the timelimit for repatriation of 50 per cent of the invoice value of exports to the U. K. from the usual 6 months to 8 months. It is expected that as a result Indian exporters will be able to meet competition offered by exporters of third countries.

मोटर गाड़ियों के पुर्जों का आयात

*30. श्री यशबन्त सिंह कुशवाह : क्या बंबेदेशिक व्यापार तथा पूर्ति मंत्रि यह बताने की कृपा करेंगे कि :

(क) भारत में मोटर गाड़ियां बनाने के लिए मोटर गाड़ियों के पुर्जों के आयात पर प्रति वर्ष कितनी विदेशी मुद्रा खर्च होती है; और

(ख) ऐसे पुर्जों को देश में ही बनाने के लिए क्या कार्यवाही की जा रही है ?

बंबेदेशिक व्यापार तथा पूर्ति मंत्री (श्री डॉ० रा० भगत) : (क) वर्ष 1967-68 में लगभग 26.30 करोड़ रुपये की विदेशी मुद्रा खर्च हुई और वर्ष 1968-69 में 22.00 करोड़ रुपये खर्च होने की सम्भावना है।

(ख) आयातित पुर्जों आदि को लगातार पटाया जा रहा है और इस समय मोटर गाड़ियों के लिए आयातित पुर्जों का मूल्य प्रतिशत 10 प्रतिशत से अधिक नहीं है जिसमें से अधिकांश इस्पात का कच्चा माल होता है।

Export of Manganese Ore to north Korea

1. SHRI YAJNA DATT SHARMA : Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state;

(a) whether it has been decided to allow the export of Manganese ore to North Korea; and

(b) if so, the quantity of Manganese ore likely to be exported, the price charged for the same; and

(c) how this price compares in the world market ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI RAM SEWAK) :

(a) Yes, Sir.

(b) and (c). Contracts have yet to be concluded

Export/Import Licences to Shri Kantilal Morarji Desai

2. SHRI BABURAO PATEL : Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) the number and value of import or export licences granted to Shri Kantilal Morarji Desai of his nominees of firms for

importing or exporting cut or rough diamonds during the last ten years, yearwise;

(b) The import permits or licences granted to Shri Kantilal Morarji Desai or his nominees or firms to import motor cars and the number, value and make of cars imported by him during the last ten years; and

(c) the total value of various import licences given to Shri Kantilal Morarji Desai and his firms during the last 12 years, annually, purpose-wise ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK) : (a) to (c) : Details of all import and export licences issued are published in the "Weekly Bulletin of Industrial Licences, and Export Licences", copies of which are available in the Parliament Library.

Recommendation of the Committee on Quality of Motor Cars

*3. SHRI BABURAO PATEL : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) The Salient features of the Report submitted by the special Committee appointed to investigate the deteriorating quality of motor cars manufactured in the country;

(b) the number and nature of recommendations accepted by Government;

(c) the precise steps taken by Government to implement the recommendations at the manufacturing end ;

(d) the nature and amount of penalties provided in the event of car manufacturers not sincerely implementing the recommendations ;

(e) the nature of check or inspection provided to see that the recommendations have been carried out ; and

(f) if not, the reasons therefor,

THE MINISTER OF INDUSTRIAL DEVELOPMENT INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) and (b). A copy of the Report of the Pande Committee together with Government Resolution thereon containing the decisions of Government on the various recommendations made in the Report was laid on the Table of the Sabha on 16-2-1968.

(c) and (d). The various recommendations made by the Committee were communicated to the manufacturers for compliance. Statutory directives, under section 16 of the Industries (D & R) Act, 1951, were also issued to the Car manufacturers, in respect of the more important recommendations of the Committee to ensure compliance. Non compliance with the directives, issued under Section 16 of the Industries (Development and Regulation) Act, 1951 is punishable under the provisions of Section 24 of the said Act which also stipulates the penalties therefor.

(e) and (f). A team of Technical Experts appointed by Government is visiting the plants of the three car manufacturers with a view to assisting and advising the latter in strengthening their internal inspection organisation. This team will suggest to Government the kind of external inspection organisation that should be set up to supplement the internal arrangements of the manufacturers and how they can be made to function effectively. Steps to set up a Technical Audit Cell for the industry will also be taken on receipt of the report of the team.

Firemen in Sealdah Division of Eastern Railway

4. SHRI JYOTIRMOY BASU : Will the Minister of RAILWAYS be pleased to state :

(a) the number of Firemen in the Sealdah Division of the Eastern Railway who have been suspended for participating in the token strike on the 19th September, 1968;

(b) The number out of them who have to suffer the consequences of 'break in service;